

MINUTES OF THE VC MEETING NO.05 (2022-23) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 26.08.2022 AT 3:30 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.05 (2022-23) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Dr. Sunil Kumar Bansal, Addl. DGFT at 3:30 PM on 26.08.2022, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
- ii. Shri Himanshu Pandit, Technical Expert, Department of Atomic Energy
- iii. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)

In attendance:

- i. Shri S.K. Mohapatra, Deputy DGFT
- ii. Shri Ram Paul Singh, Deputy DGFT

3. Altogether 234 applications (including 90 deferred cases) were considered by the EFC, out of which 88 cases were approved including 34 cases on post facto basis, 13 cases were rejected & closed and remaining 133 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE AND FARMERS WELFARE (DoA&FW) (Seed & Trade Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1	SRI SAI FORESTRY	HQRXEXLAPPLY00186040AM22	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimosa spp (spanich cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.
2	SRI SAI FORESTRY	HQRXEXLAPPLY00186042AM22	a.Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.

3	TIRUPATHI AGRICULTURAL GENETICS PRIVATE LIMITED	HQRXEXLAPPLY00338200AM22	Rice seeds	01.02.2022	Deferred due to want of comments / NOC from DoA&FW.
4	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00394340AM22	Hybrid Rice Seeds	21.03.2022	Deferred due to want of comments / NOC from DoA&FW
5	MAHINDRA AGRISOLUTIONS LIMITED	HQRXEXLAPPLY00396658AM22	Hybrid Rice Seeds	22.03.2022	Deferred due to want of comments / NOC from DoA&FW
6	AMAR ENTERPRISES	HQRXEXLAPPLY00404043AM22	Non Basmati Rice Paddy Other than seed quality	28.03.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD-IV (pt-VIII) (Item No. 07) dated 29.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
7	SRI SAI FORESTRY	HQRXEXLAPPLY00405982AM22	Forest seeds	29.03.2022	Deferred due to want of comments / NOC from DoA&FW .
8	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00406003AM22	Hybrid Rice (Paddy) Arize 6444 Gold Seeds	29.03.2022	Deferred due to want of comments / NOC from DoA&FW. As per DoAC&FW, firm has not applied in their department. Firm has been requested for making a separate application in DoA&FW for Hybrid Rice Seeds.



9	PASHUPATINATH ENTERPRISES	HQRXEXLAPPLY00000030AM23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoA&FW
10	OM ENTERPRISES	HQRXEXLAPPLY00000035AM23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD-IV (pt-VIII) (Item No. 04) dated 29.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
11	M/S. SHRISTI SIDDHARTH TRADING	HQRXEXLAPPLY00000036AM23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD-IV (pt-VIII) (Item No. 05) dated 29.07.2022 export license was issued to the firm with the approval of Chairman EFC . EFC has approved the case on Post facto basis
12	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00000101AM23	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply for fresh NOC in DoAC&FW as the NOC received with the application has expired.

13	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00000101AM2 3	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoA&FW.Firm needs to apply for fresh NOC in DoAC&FW as the NOC received with the application has expired.
14	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00000131AM2 3	Hybrid Rice Seed	02.05.2022	Based on the comments received from DoA&FW vide OM No. 1-156/2022- S.D.IV(276th EXIM- Export-15) dated 27.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
15	RAGHUNATH INDUSTRIES	HQRXEXLAPPLY00000160AM2 3	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	09.05.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD- IV (pt-VIII) (Item No. 06) dated 29.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
16	HARIDAS AND SONS	NANJHQRXEXLAPPLY00000250AM2 3	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW(Trade Div).

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17	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY00000270AM23	Hybrid Rice Seed	24.05.2022	Deferred due to want of comments / NOC from DoA&FW
18	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY00000272AM23	Hybrid Rice Seed	24.05.2022	Deferred due to want of comments / NOC from DoA&FW
19	PURE CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00000310AM23	Hybrid Rice Seed	02.06.2022	Deferred due to want of comments / NOC from DoA&FW
20	BABA Bhole BHANDARI TRADERS	HQRXEXLAPPLY00000311AM23	Non Basmati Rice Paddy Other than seed quality	03.06.2022	Deferred. Information sought from the firm is still awaited.
21	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY00000346AM23	ONION SEEDS	13.06.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-31) dated 27.07.2022 for export of 1000 Kgs Onion seeds to South Africa by M/s JK Agri Genetics Limited.
22	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000373AM23	Hybrid Rice Seed	17.06.2022	Based on the comments received from DoA&FW vide OM No. 1-156/2022-S.D.IV(276th EXIM-Export-13) dated 27.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis

23	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000374AM2 3	Hybrid Rice Seed	17.06.2022	Based on the comments received from DoA&FW vide OM No. 1-156/2022-S.D.IV(276th EXIM-Export-14) dated 27.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
24	RAGI AGRI SEEDS	HQRXEXLAPPLY00000375AM2 3	Hybrid Rice Seed	17.06.2022	Deferred due to want of comments / NOC from DoA&FW
25	SRI RIDDHI SIDDHI TRADERS	HQRXEXLAPPLY00000386AM2 3	Non Basmati Rice Paddy Other than seed quality	20.06.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD-IV (pt-VIII) (Item No. 03) dated 29.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
26	ABDUL MAJID SARKAR AND SONS	HQRXEXLAPPLY00000401AM2 3	ONION SEEDS	22.06.2022	Deferred due to want of comments / NOC from DoA&FW
27	SONA SEEDS	HQRXEXLAPPLY00000402AM2 3	ONION SEEDS	22.06.2022	Deferred due to want of comments / NOC from DoA&FW

28	OM TRADERS	HQRXEXLAPPLY00000413AM2 3	Non Basmati Rice Paddy Other than seed quality	24.06.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD- IV (pt-VIII) (Item No. 01) dated 29.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
29	ANKIT TRADING COMPANY	HQRXEXLAPPLY00000417AM2 3	Non Basmati Rice Paddy Other than seed quality	24.06.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD- IV (pt-VIII) (Item No. 02) dated 29.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
30	AURINKO HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY00000426AM2 3	NUX VOMICA	28.06.2022	Deferred due to want of comments / NOC from DoA&FW
31	K K FOODS	HQRXEXLAPPLY00000468AM2 3	Non Basmati Rice Paddy Other than seed quality	08.07.2022	Deferred due to want of comments / NOC from DoA&FW
32	K K FOODS	HQRXEXLAPPLY00000469AM2 3	Non Basmati Rice Paddy Other than seed quality	09.07.2022	Deferred due to want of comments / NOC from DoA&FW

33	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00000488AM2 3	Hybrid Rice Seed	14.07.2022	Deferred due to want of comments / NOC from DoA&FW
34	MEGHNA IMPEX	HQRXEXLAPPLY00000489AM2 3	Non Basmati Rice Paddy Other than seed quality	14.07.2022	Deferred due to want of comments / NOC from DoA&FW
35	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000505AM2 3	Hybrid Rice Seed	18.07.2022	Deferred due to want of comments / NOC from DoA&FW
36	UNITED GENETICS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000506AM2 3	Onion Seeds - Red Creole	18.07.2022	Based on the comments received from DoA&FW vide OM No. 1-156/2022- S.D.IV(276th EXIM- Export-23) dated 27.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
37	R.D. Seeds	HQRXEXLAPPLY00000619AM2 3	onion seeds	21.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 155/2022- SD.IV(275TH EXIM- Export-28) dated 04.07.2022 for export of 100000 Kgs Onion seeds to Bangladesh by M/s R.D Seeds.
38	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000633AM2 3	onion seeds	22.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 156/2022- SD.IV(276TH EXIM-

					Export-34) dated 27.07.2022 for export of 3100 Kgs Onion seeds to Benin by M/s East West Seeds India Private Limited.
39	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000641AM23	onion seeds	27.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-157/2022-SD.IV(277TH EXIM-Export-12) for export of 7975 Kgs Onion seeds to Senegal by M/s East West Seeds India Private Limited.
40	KUNJ TRADING COMPANY	HQRXEXLAPPLY00000827AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	28.07.2022	Deferred due to want of comments / NOC from DoA&FW
41	KUNJ TRADING COMPANY	HQRXEXLAPPLY00000828AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	28.07.2022	Deferred due to want of comments / NOC from DoA&FW
42	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000837AM23	onion seeds	27.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-35) dated 27.07.2022 for export of 39535 Kgs Onion seeds to Netherlands by M/s East West Seeds India Private Limited.
43	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000838AM23	onion seeds	27.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-

					156/2022-SD.IV(276TH EXIM-Export-36) dated 27.07.2022 for export of 13150 Kgs Onion seeds to Burkina Faso by M/s East West Seeds India Private Limited.
44	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00000927AM23	Hybrid Rice (Paddy) Arize AZ 6585 ST Seeds	01.08.2022	Deferred due to want of comments / NOC from DoA&FW
45	TANEJA HYBRID SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000929AM23	ONION SEED NASIK RED (N-53) BOMBAY RED	01.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-25) dated 27.07.2022 for export of 125 MTs Onion seeds to Afghanistan, Dubai, Bangladesh, nad Africa by M/s Taneja Hybrid Seeds Private Limited.
46	OM ENTERPRISES	HQRXEXLAPPLY00000940AM23	NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	01.08.2022	Deferred due to want of comments / NOC from DoA&FW
47	BHARAT AGRO OVERSEAS (INDIA)	HQRXEXLAPPLY00000950AM23	Onion Seeds	01.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-25) dated 27.07.2022 for export of 30000 Kgs Onion seeds to UAE by M/s Bharat Agro Overseas (India).

48	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000956AM2 3	Onion Seeds	02.08.2022	Approved on the basis of Comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-38) dated 27.07.2022 for export of 35 Kgs Onion seeds to Myanmar by M/s East West Seeds India Private Limited.
49	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000957AM2 3	Onion Seeds	02.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-33) dated 27.07.2022 for export of 17500 Kgs Onion seeds to Myanmar by M/s East West Seeds India Private Limited.
50	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001032AM2 3	Onion Seeds	05.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-37) dated 27.07.2022 for export of 9500 Kgs Onion seeds to Niger by M/s East West Seeds India Private Limited
51	MAA LAXMI TRADERS	HQRXEXLAPPLY00001054AM2 3	NONBASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY.	08.08.2022	Deferred due to want of comments / NOC from DoA&FW

52	PATEL SEED COMPANY	HQRXEXLAPPLY00001105AM23	Onion Seeds	09.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-30) dated 27.07.2022 for export of 34700 Kgs onion seeds to Bangladesh by M/s Patel Seed Company.
53	M/S MA LAXMI TRADERS	HQRXEXLAPPLY00001112AM23	Rice Paddy or in Husk (Non Basmati Rice)	10.08.2022	Deferred due to want of comments / NOC from DoA&FW
54	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001169AM23	Hybrid Rice (Paddy) Seeds	11.08.2022	Deferred due to want of comments / NOC from DoA&FW
55	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001170AM23	Hybrid Rice (Paddy) Seeds	11.08.2022	Deferred due to want of comments / NOC from DoA&FW
56	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00001257AM23	HY. PADDY - Surovi-1 (RXEL-34)	13.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-18) dated 27.07.2022 for export of 400 MTs Hybrid Rice (Paddy) Seeds to Bangladesh by M/s Mahyco Private Limited
57	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00001343AM23	Hybrid Rice (Paddy) Seeds	17.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-18) dated

					27.07.2022 for export of 400 MTs Hybrid Rice (Paddy) Seeds to Bangladesh by M/s Mahyco Private Limited
58	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00001351AM23	Hybrid Rice (Paddy) Seeds	17.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-17) dated 27.07.2022 for export of 9.1 MTs Hybrid Rice (Paddy) Seeds to Bangladesh by M/s Mahyco Private Limited
59	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00001369AM23	Hybrid Rice (Paddy) Seeds	17.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-19) dated 27.07.2022 for export of 200 MTs Hybrid Rice (Paddy) Seeds to Bangladesh by M/s Mahyco Private Limited
60	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00001372AM23	Hybrid Rice (Paddy) Seeds	17.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-21) dated 27.07.2022 for export of 40 MTs Hybrid Rice (Paddy) Seeds to Bangladesh by M/s

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					Mahyco Private Limited
61	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00001377AM23	HY PADDY Mahyco-1 (RXEL-27)	17.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-22) dated 27.07.2022 for export of 150 MTs Hybrid Rice (Paddy) Seeds to Bangladesh by M/s Mahyco Private Limited
62	Manokamna Enterprises	HQRXEXLAPPLY00001398AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	18.08.2022	Deferred due to want of comments / NOC from DoA&FW
63	SHIV AMBEY	HQRXEXLAPPLY00001443AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	18.08.2022	Deferred due to want of comments / NOC from DoA&FW
64	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001479AM23	Onion Seeds	19.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-154/2021-SD.IV(274TH EXIM-Export-32) dated 23.05.2022 for export of 12.800 Kgs onion seeds to South Africa by M/s Nunhems India Private Limited.
65	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00001482AM23	Hybrid Rice Seed	19.08.2022	Deferred due to want of comments / NOC from DoA&FW
66	SIDDHI VINAYAK TRADING COMPANY	HQRXEXLAPPLY00001493AM23	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	20.08.2022	Deferred due to want of comments / NOC from DoA&FW

67	BABA Bhole BHANDARI TRADERS	HQRXEXLAPPLY00001501AM2 3	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	20.08.2022	Deferred due to want of comments / NOC from DoA&FW
68	SHAKAMBARI ENTERPRISES	HQRXEXLAPPLY00001504AM2 3	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	20.08.2022	Deferred due to want of comments / NOC from DoA&FW
69	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00001519AM2 3	ONION SEEDS C.V. BOMBAY RED	20.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 156/2022- SD.IV(276TH EXIM- Export-52) dated 27.07.2022 for export of 10000 Kgs onion seeds to Sudan by M/s Safal Seeds and Biotech Limited.
70	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00001520AM2 3	ONION SEEDS C.V. BOMBAY RED	20.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 156/2022- SD.IV(276TH EXIM- Export-51) dated 27.07.2022 for export of 6500 Kgs onion seeds to United States by M/s Safal Seeds and Biotech Limited
71	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00001525AM2 3	ONION SEEDS C.V. BOMBAY RED	21.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 156/2022- SD.IV(276TH EXIM- Export-49) dated 27.07.2022 for export of 10000 Kgs onion seeds to Netherland by M/s Safal Seeds and Biotech Limited.

72	SAFAL SEEDS AND BIOTECH LIMITED	3	HQRXEXLAPPLY00001526AM2	ONION SEEDS C.V. BOMBAY RED	21.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-48) dated 27.07.2022 for export of 20000 Kgs onion seeds to Kenya by M/s Safal Seeds and Biotech Limited.
73	SAFAL SEEDS AND BIOTECH LIMITED	3	HQRXEXLAPPLY00001527AM2	ONION SEEDS C.V. BOMBAY RED	21.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-47) dated 27.07.2022 for export of 10000 Kgs onion seeds to Oman by M/s Safal Seeds and Biotech Limited.
74	SAFAL SEEDS AND BIOTECH LIMITED	3	HQRXEXLAPPLY00001528AM2	ONION SEEDS C.V. BOMBAY RED	21.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-46) dated 27.07.2022 for export of 10000 Kgs onion seeds to Tanzania by M/s Safal Seeds and Biotech Limited.
75	SAFAL SEEDS AND BIOTECH LIMITED	3	HQRXEXLAPPLY00001529AM2	ONION SEEDS C.V. BOMBAY RED	21.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-45) dated



					27.07.2022 for export of 15000 Kgs onion seeds to Sudan by M/s Safal Seeds and Biotech Limited.
76	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00001530AM23	ONION SEEDS C.V. BOMBAY RED	21.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-43) dated 27.07.2022 for export of 12000 Kgs onion seeds to Kenya by M/s Safal Seeds and Biotech Limited.
77	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00001531AM23	ONION SEEDS C.V. BOMBAY RED	21.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-42) dated 27.07.2022 for export of 6000 Kgs onion seeds to Uganda by M/s Safal Seeds and Biotech Limited.
78	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00001532AM23	ONION SEEDS C.V. BOMBAY RED	21.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-41) dated 27.07.2022 for export of 10000 Kgs onion seeds to UNetherland by M/s Safal Seeds and Biotech Limited.

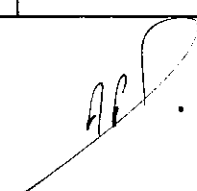
79	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00001533AM23	ONION SEEDS C.V. BOMBAY RED	21.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-41) dated 27.07.2022 for export of 10000 Kgs onion seeds to Netherland by M/s Safal Seeds and Biotech Limited.
80	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00001534AM23	ONION SEEDS C.V. BOMBAY RED	21.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-50) dated 27.07.2022 for export of 10000 Kgs onion seeds to Uganda by M/s Safal Seeds and Biotech Limited.
81	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00001535AM23	ONION SEEDS C.V. BOMBAY RED	21.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-156/2022-SD.IV(276TH EXIM-Export-40) dated 27.07.2022 for export of 10000 Kgs onion seeds to Uganda by M/s Safal Seeds and Biotech Limited.
Department of Animal Husbandry and Dairying					
82	SEN INTERNATIONAL	HQRXEXLAPPLY00000089AM23	BAND,SHAR PS AND OTHER RESIDES OF WHEAT	20.04.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-

					Trade Part-3 (E-21750) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
83	PAPAI ENTERPRISE	HQRXEXLAPPLY00000168AM23	WHEAT BRAN	10.05.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M L-110102(1)/41/2022-Trade Part 4 (E-21915) dated 16.08.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s Papai Enterprise.
84	J K ENTERPRISE	HQRXEXLAPPLY00000207AM23	Horse for carriage-Marwari breed	12.05.2022	Deferred. The matter has been taken up on file on the basis of comments/ NOC received from DoAHD vide O.M O.M No. L-110102(1)/99/2022-Trade (E-22089) dated 16.08.2022 for export of 6 marwari horses to Bangladesh policy by M/s JK Enterprise.
85	HIMALAYA EXPORTS	HQRXEXLAPPLY00000260AM23	WHEAT BRAN	22.05.2022	Rejected. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite two reminders.
86	SEALINE OVERSEAS	HQRXEXLAPPLY00000281AM23	WHEAT BRAN		Deferred due to want of comments / NOC

				25.05.2022	from DoAHD
87	SHAMBHOO ANN BHANDAR	HQRXEXLAPPLY00000285AM2 3	WHEAT BRAN	26.05.2022	Approved on the basis of Comments/ NOC received from DoAHD vide O.M L- 110102(1)/41/2022- Trade Part 4 (E-21915) dated 16.08.2022 for export of 1000 MTs wheat bran to Bangladesh by M/s Shambhoo Ann Bhandar
88	MONDAL INTERNATIONAL	HQRXEXLAPPLY00000302AM2 3	WHEAT BRAN	31.06.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade Part-3 (E-21750) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
89	MS JOY BABABHOLANATH TRADERS	HQRXEXLAPPLY00000305AM2 3	WHEAT BRAN	01.06.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade Part-3 (E-21750) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post

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90	APICAL EXIM PRIVATE LIMITED	HQRXEXLAPPLY00000312AM2 3	WHEAT BRAN	06.06.2022	Deferred due to want of comments / NOC from DoAHD
91	INDIRAVIRUMA EXPORTS	HQRXEXLAPPLY00000328AM2 3	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	09.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/51/2021-Trade (E-18586) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
92	N K AGRO EXPORTS (INDIA) PRIVATE LIMITED	HQRXEXLAPPLY00000334AM2 3	WHEAT BRAN	09.06.2022	Rejected. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite two reminders.
93	JAYA INTERNATIONAL	HQRXEXLAPPLY00000341AM2 3	WHEAT BRAN	10.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-2 (E-21625) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis



94	A.K. INTERNATIONAL	HQRXEXLAPPLY00000343AM2 3	WHEAT BRAN	13.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-3 (E-21750) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
95	A CUBE COMMODITIES	HQRXEXLAPPLY00000392AM2 3	WHEAT BRAN	21.06.2022	Deferred due to want of comments / NOC from DoAHD
96	REMO EXPORTS ENTERPRISE	HQRXEXLAPPLY00000414AM2 3	WHEAT BRAN	24.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-5 (E-21987) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
97	REMO EXPORTS ENTERPRISE	HQRXEXLAPPLY00000415AM2 3	WHEAT BRAN	24.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-5 (E-21987) dated 04.08.2022 export license was issued to

					the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
98	SOUBHIK EXPORTS LIMITED	HQRXEXLAPPLY00000419AM23	WHEAT BRAN	24.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-5 (E-21987) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
99	SOUBHIK EXPORTS LIMITED	HQRXEXLAPPLY00000421AM23	WHEAT BRAN	25.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-5 (E-21987) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
100	RADHAKRISHNA ENTERPRISE	HQRXEXLAPPLY00000429AM23	WHEAT BRAN	29.06.2022	Deferred due to want of comments / NOC from DoAHD



101	RADHAKRISHNA ENTERPRISE	HQRXEXLAPPLY00000430AM23	WHEAT BRAN	29.06.2022	Deferred due to want of comments / NOC from DoAHD
102	Panchganga Agro Global	HQRXEXLAPPLY00000440AM23	WHEAT BRAN	30.06.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M L-110102(1)/41/2022-Trade Part 4 (E-21915) dated 16.08.2022 for export of 2000 MTs wheat bran to Bangladesh by M/s Panchganga Agro Global
103	SEALINE OVERSEAS	HQRXEXLAPPLY00000441AM23	WHEAT BRAN	01.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/41/2022-Trade Part 4 (E-21915) dated 16.08.2022 for export of 6000 MTs wheat bran to Bangladesh by M/s Sealine overseas
104	KALLAN SHAH & COMPANY	HQRXEXLAPPLY00000442AM23	WHEAT BRAN	01.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-3 (E-21750) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

105	AAYUSH TRADING	HQRXEXLAPPLY00000454AM2 3	Rice Husk, Chura Bhunsa, Bran and Husk	06.07.2022	Deferred due to want of comments / NOC from DoAHD
106	JCS IMPEX PVT LTD	HQRXEXLAPPLY00000462AM2 3	WHEAT BRAN	07.07.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade Part-2 (E- 21625) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
107	URMI ENERGY	BIOHQRXEXLAPPLY00000476AM2 3	Pressed Agriculture straws and husk briquettes of 90mm diameter size	11.07.2022	Rejected. As per DoAHD, firm is non- responsive to the deficiency letter issued by DoAHD despite two reminders.
108	SHANKAT MOCHAN INTERNATIONAL	HQRXEXLAPPLY00000480AM2 3	WHEAT BRAN	13.07.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade Part-2 (E- 21625) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
109	MANGLAM AGRO	HQRXEXLAPPLY00000483AM2	WHEAT BRAN	13.07.2022	Based on the comments received

	PRIVATE LIMITED	3			from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-2 (E-21625) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
110	RAKHI ENTERPRISE	HQRXEXLAPPLY00000484AM2 3	WHEAT BRAN	13.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-2 (E-21625) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
111	Faruk Enterprises	HQRXEXLAPPLY00000486AM2 3	WHEAT BRAN	14.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade Part 4 (E-21915) dated 16.08.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s Faruk Enterprises.
112	SUR ENTERPRISE	HQRXEXLAPPLY00000494AM2 3	WHEAT BRAN		Based on the comments received from DoAHD vide OM

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				15.07.2022	No. L- 110102(1)/41/2022- Trade Part-3 (E- 21750) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
113	KARMOKAR ENTERPRISE	HQRXEXLAPPLY00000497AM2 3	WHEAT BRAN	16.07.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade Part-3 (E- 21750) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
114	GURU SMARTH EXPORT	HQRXEXLAPPLY00000504AM2 3	WHEAT BRAN	17.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022- Trade Part (E-21460) dated 16.08.2022 for export of 950 MTs wheat bran to Bangladesh by M/s Guru Smarth Export.
115	BALAJI SAI IMPEX	HQRXEXLAPPLY00000510AM2 3	WHEAT BRAN	18.07.2022	Based on the comments received from DoAHD vide OM No. L-

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					110102(1)/41/2022-Trade Part-3 (E-21750) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
116	AHAD UDDIN	HQRXEXLAPPLY00000521AM2 3	WHEAT BRAN	19.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-3 (E-21750) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
117	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY00000522AM2 3	WHEAT BRAN	19.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-3 (E-21750) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

118	Izaz Traders	HQRXEXLAPPLY00000534AM2 3	WHEAT BRAN	19.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-3 (E-21750) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
119	Izaz Traders	HQRXEXLAPPLY00000535AM2 3	WHEAT BRAN	19.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part-3 (E-21750) dated 04.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
120	M/S HANIF ALI	HQRXEXLAPPLY00000547AM2 3	WHEAT BRAN	20.07.2022	Deferred due to want of comments / NOC from DoAHD
121	SHIVAY TRADERS	HQRXEXLAPPLY00000736AM2 3	WHEAT BRAN	26.07.2022	Deferred due to want of comments / NOC from DoAHD
122	M/S B. B. EXPORTS	HQRXEXLAPPLY00000744AM2 3	WHEAT BRAN	25.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-



					Trade -Part (4)(E-21915) dated 16.08.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s B.B Exports.
123	KSUT INDUSTRIES LIMITED	HQRXEXLAPPLY00000745AM23	WHEAT BRAN	25.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (4)(E-21915) dated 16.08.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s Ksut Industries Limited.
124	PASUPATI AGRO INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00000746AM23	WHEAT BRAN	25.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (4)(E-21915) dated 16.08.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s Pasupati Agro Industries Private Limited.
125	FAIZUL HAQUE	HQRXEXLAPPLY00000747AM23	WHEAT BRAN	25.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (4)(E-21915) dated 16.08.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s Faizul Haque.
126	R.R.INTERNATIONAL	HQRXEXLAPPLY00000749AM23	WHEAT BRAN	25.07.2022	Deferred due to want of comments / NOC



					from DoAHD
127	MARUTI INTERNATIONAL	HQRXEXLAPPLY00000753AM2 3	WHEAT BRAN	25.07.2022	Approved on the basis of Comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (4)(E-21915) dated 16.08.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s Maruti International
128	HIMALAYA TRADING CO	HQRXEXLAPPLY00000755AM2 3	WHEAT BRAN	25.07.2022	Approved on the basis of Comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (4)(E-21915) dated 16.08.2022 for export of 7000 MTs wheat bran to Bangladesh by M/s Himalaya Trading Co
129	S G ENTERPRISE	HQRXEXLAPPLY00000762AM2 3	WHEAT BRAN	25.07.2022	Deferred due to want of comments / NOC from DoAHD
130	TRUST INTERNATIONAL	HQRXEXLAPPLY00000764AM2 3	WHEAT BRAN	25.07.2022	Deferred due to want of comments / NOC from DoAHD
131	PRAYAS	HQRXEXLAPPLY00000766AM2 3	WHEAT BRAN	25.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (4)(E-21915) dated 16.08.2022 for export of 10000 MTs wheat bran to Bangladesh by

					M/s Prayas.
132	PRAYAS	HQRXEXLAPPLY00000768AM2 3	WHEAT BRAN	25.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (4)(E-21915) dated 16.08.2022 for export of 10000 MTs wheat bran to Bangladesh by M/s Prayas
133	M/S SHINE IMPEX	HQRXEXLAPPLY00000771AM2 3	WHEAT BRAN	25.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (4)(E-21915) dated 16.08.2022 for export of 6000 MTs wheat bran to Bangladesh by M/s Shine Impex.
134	R.B.INTERNATIONAL	HQRXEXLAPPLY00000780AM2 3	WHEAT BRAN	25.07.2022	Deferred due to want of comments / NOC from DoAHD
135	BISHAL ENTERPRISE	HQRXEXLAPPLY00000781AM2 3	WHEAT BRAN	25.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (4)(E-21915) dated 16.08.2022 for export of 6000 MTs wheat bran to Bangladesh by M/s Bishal Enterprise.
136	GOPAL PRASAD	HQRXEXLAPPLY00000786AM2 3	WHEAT BRAN	25.07.2022	Deferred due to want of comments / NOC from DoAHD



137	GOPAL PRASAD	HQRXEXLAPPLY00000787AM2 3	WHEAT BRAN	25.07.2022	Deferred due to want of comments / NOC from DoAHD
138	HEADWAY GLOBAL	HQRXEXLAPPLY00000796AM2 3	WHEAT BRAN	25.07.2022	Deferred due to want of comments / NOC from DoAHD
139	Kunal Corporation	HQRXEXLAPPLY00000803AM2 3	WHEAT BRAN	26.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -(E-21460) dated 16.08.2022 for export of 200 MTs wheat bran to UAE by M/s Kunal Corporation
140	TRADE LINK	HQRXEXLAPPLY00000819AM2 3	WHEAT BRAN	26.07.2022	Rejected. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite two reminders.
141	GLOBAL ENTERPRISE	HQRXEXLAPPLY00000830AM2 3	WHEAT BRAN	27.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (4)(E-21915) dated 16.08.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s Global Enterprise.
142	FOREIGN UDYOG	HQRXEXLAPPLY00000831AM2 3	WHEAT BRAN	27.07.2022	Deferred due to want of comments / NOC from DoAHD
143	UMAEXPO PRIVATE LIMITED	HQRXEXLAPPLY00000833AM2 3	WHEAT BRAN	27.07.2022	Deferred due to want of comments / NOC from DoAHD

144	UMAEXPO PRIVATE LIMITED	HQRXEXLAPPLY00000834AM2 3	WHEAT BRAN	27.07.2022	Deferred due to want of comments / NOC from DoAHD
145	RADHA KRISHNA ENTERPRISE	HQRXEXLAPPLY00000884AM2 3	WHEAT BRAN	29.07.2022	Deferred due to want of comments / NOC from DoAHD
146	SAPTARISHI TRADERS	HQRXEXLAPPLY00000898AM2 3	WHEAT BRAN	30.07.2022	Rejected. As per DoAHD, firm is non- responsive to the deficiency letter issued by DoAHD despite two reminders.
147	M/S LAXMI TRADERS	HQRXEXLAPPLY00000911AM2 3	WHEAT BRAN	30.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022- Trade -Part (4)(E- 21915) dated 16.08.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s Laxmi Traders.
148	DRISHTI ENTERPRISES	HQRXEXLAPPLY00000922AM2 3	WHEAT BRAN	31.07.2022	Deferred due to want of comments / NOC from DoAHD
149	NC PRINT PRIVATE LIMITED	HQRXEXLAPPLY00000966AM2 3	WHEAT BRAN	02.08.2022	Deferred due to want of comments / NOC from DoAHD
150	TANMOY ENTERPRISE	HQRXEXLAPPLY00000993AM2 3	WHEAT BRAN	04.08.2022	Deferred due to want of comments / NOC from DoAHD
151	ABIR EXPORTS	HQRXEXLAPPLY00001001AM2 3	WHEAT BRAN	04.08.2022	Deferred due to want of comments / NOC from DoAHD
152	R. R. EXPORTS	HQRXEXLAPPLY00001016AM2 3	WHEAT BRAN	05.08.2022	Deferred due to want of comments / NOC from DoAHD

153	SNEHTIK INTERNATIONAL	HQRXEXLAPPLY00001033AM2 3	WHEAT BRAN	05.08.2022	Deferred due to want of comments / NOC from DoAHD
154	HKNN GLOBAL SERVICES	HQRXEXLAPPLY00001043AM2 3	WHEAT BRAN	06.08.2022	Deferred due to want of comments / NOC from DoAHD
155	RII SERVICES	HQRXEXLAPPLY00001070AM2 3	WHEAT BRAN	08.08.2022	Deferred due to want of comments / NOC from DoAHD
156	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY00001117AM2 3	WHEAT BRAN	10.08.2022	Deferred due to want of comments / NOC from DoAHD
157	HASAN ENTERPRISE	HQRXEXLAPPLY00001158AM2 3	WHEAT BRAN	10.08.2022	Deferred due to want of comments / NOC from DoAHD
158	AL HASUN EXPORTS	HQRXEXLAPPLY00001159AM2 3	WHEAT BRAN	10.08.2022	Deferred due to want of comments / NOC from DoAHD
159	S B S INTERNATIONAL	HQRXEXLAPPLY00001162AM2 3	WHEAT BRAN	11.08.2022	Deferred due to want of comments / NOC from DoAHD
160	Izaz Traders	HQRXEXLAPPLY00001172AM2 3	WHEAT BRAN	11.08.2022	Deferred due to want of comments / NOC from DoAHD
161	M/S. ALI TRADERS	HQRXEXLAPPLY00001175AM2 3	WHEAT BRAN	11.08.2022	Deferred due to want of comments / NOC from DoAHD
162	CHAWLA INTERNATIONAL	HQRXEXLAPPLY00001228AM2 3	WHEAT BRAN	13.08.2022	Deferred due to want of comments / NOC from DoAHD
163	AJMIR AGENCY	HQRXEXLAPPLY00001231AM2 3	WHEAT BRAN	13.08.2022	Deferred due to want of comments / NOC from DoAHD
164	BENGANI ROLLER FLOUR MILLS PRIVATE LIMITED	HQRXEXLAPPLY00001317AM2 3	WHEAT BRAN	16.08.2022	Deferred due to want of comments / NOC from DoAHD

165	ANNAPURNA MILLING COMPANY	HQRXEXLAPPLY00001325AM2 3	WHEAT BRAN	16.08.2022	Deferred due to want of comments / NOC from DoAHD
166	M/S. ASHA	HQRXEXLAPPLY00001328AM2 3	WHEAT BRAN	16.08.2022	Deferred due to want of comments / NOC from DoAHD
167	TRUST INTERNATIONAL	HQRXEXLAPPLY00001329AM2 3	WHEAT BRAN	16.08.2022	Deferred due to want of comments / NOC from DoAHD
168	TRUST INTERNATIONAL	HQRXEXLAPPLY00001337AM2 3	WHEAT BRAN	16.08.2022	Deferred due to want of comments / NOC from DoAHD
169	NAZRUL ENTERPRISE	HQRXEXLAPPLY00001339AM2 3	WHEAT BRAN	17.08.2022	Deferred due to want of comments / NOC from DoAHD
170	GUPTA EXPORT	HQRXEXLAPPLY00001341AM2 3	WHEAT BRAN	17.08.2022	Deferred due to want of comments / NOC from DoAHD
171	GOURAV ENTERPRISE	HQRXEXLAPPLY00001350AM2 3	WHEAT BRAN	17.08.2022	Deferred due to want of comments / NOC from DoAHD
172	PRIME ENTERPRISES	HQRXEXLAPPLY00001352AM2 3	WHEAT BRAN	17.08.2022	Deferred due to want of comments / NOC from DoAHD
173	MANTRI IMPEX	HQRXEXLAPPLY00001386AM2 3	WHEAT BRAN	17.08.2022	Deferred due to want of comments / NOC from DoAHD
174	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00001388AM2 3	WHEAT BRAN	17.08.2022	Deferred due to want of comments / NOC from DoAHD
175	G & B ENTERPRISE	HQRXEXLAPPLY00001393AM2 3	WHEAT BRAN	17.08.2022	Deferred due to want of comments / NOC from DoAHD
176	KSA TRADERS AND SUPPLIERS PRIVATE LIMITED	HQRXEXLAPPLY00001402AM2 3	WHEAT BRAN	18.08.2022	Deferred due to want of comments / NOC from DoAHD

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177	KSA TRADERS AND SUPPLIERS PRIVATE LIMITED	HQRXEXLAPPLY00001405AM2 3	WHEAT BRAN	18.08.2022	Deferred due to want of comments / NOC from DoAHD
178	ORIENTAL EXPORT HOUSE	HQRXEXLAPPLY00001419AM2 3	WHEAT BRAN	18.08.2022	Deferred due to want of comments / NOC from DoAHD
179	MANOJ KUMAR AGARWAL AND OTHERS	HQRXEXLAPPLY00001423AM2 3	WHEAT BRAN	18.08.2022	Deferred due to want of comments / NOC from DoAHD
180	BIKASH SAHA	HQRXEXLAPPLY00001436AM2 3	WHEAT BRAN	18.08.2022	Deferred due to want of comments / NOC from DoAHD
181	DHANLAXMI TRADERS	HQRXEXLAPPLY00001445AM2 3	WHEAT BRAN	18.08.2022	Deferred due to want of comments / NOC from DoAHD
182	PARVATI GLOBAL	HQRXEXLAPPLY00001464AM2 3	WHEAT BRAN	19.08.2022	Deferred due to want of comments / NOC from DoAHD
183	M/S. SAHEB AGRO EXPORT	HQRXEXLAPPLY00001472AM2 3	WHEAT BRAN	19.08.2022	Deferred due to want of comments / NOC from DoAHD
184	PRATISHTHA COMMERCIAL PRIVATE LIMITED	HQRXEXLAPPLY00001478AM2 3	WHEAT BRAN	19.08.2022	Deferred due to want of comments / NOC from DoAHD
185	AGRO ARENA EXPORT PRIVATE LIMITED	HQRXEXLAPPLY00001558AM2 3	WHEAT BRAN	22.08.2022	Deferred due to want of comments / NOC from DoAHD
Ministry of Environment Forest and Climate Change					
(SU Division)					
186	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000382AM2 3	red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division)

187	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000383AM2 3	Red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
188	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00000461AM2 3	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	07.07.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
189	RAATI RAJAN IMPEX	HQRXEXLAPPLY00000502AM2 3	RED SANDERS WOOD IN VAP FORM OBTAINED FROM CONFISCATED ORIGIN	17.07.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
(Ozone Cell)					
190	CONVERGENCE CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY00000068AM2 3	Hexafluoroisopropano l	19.04.2022	Deferred due to want of information from the firm.
191	SRF LIMITED	HQRXEXLAPPLY00000817AM2 3	R407C (BLEND OF 134a + R32 + R125)	26.07.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2022-OC dated 05.08.2022 for export of 1000000 Kgs R407C (BLEND OF 134a + R32 + R125) to customers in countries signatory of Montreal Protocol on substances that deplete ozone layer by M/s SRF Limited subject to the conditions as stipulated by the department.

192	MARINE SOLUTIONS	HQRXEXLAPPLY00001232AM2 3	HALON 2402	13.08.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
193	Universal Sales Company	HQRXEXLAPPLY00001387AM2 3	Refrigerants for Airconditioning R410	17.08.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
194	Curia India Private Limited	HQRXEXLAPPLY00001427AM2 3	Bromofluorom ethane (Export for Feedstock purpose only)	18.08.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/14/2017-OC dated 25.08.2022 for export of 70.84 Kgs Bromofluoromethane to Singapore by M/s Curia India Private Limited .
195	Curia India Private Limited	HQRXEXLAPPLY00001431AM2 3	Bromofluorom ethane (Export for Feedstock purpose only)	18.08.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/14/2017-OC dated 25.08.2022 for export of 265.65 Kgs Bromofluoromethane to Singapore by M/s Curia India Private Limited .
Department of Atomic Energy					
196	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000338AM2 3	Zirconium Silicate	10.06.2022	Based on the comments received from DAE vide email dated 03.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
197	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000455AM2 3	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	06.07.2022	Deferred due to want of comments/NOC from DAE.

198	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000571AM2 3	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	20.07.2022	Deferred due to want of comments/NOC from DAE.
199	ASTRON ZIRCON PRIVATE LIMITED	HQRXEXLAPPLY00001046AM2 3	Zirconium Silicate 5 Micron	06.08.2022	Deferred due to want of comments/NOC from DAE.
200	CRAYON COLOR PRIVATE LIMITED	HQRXEXLAPPLY00001314AM2 3	ZIRCONIUM SILICATE	16.08.2022	Deferred due to want of comments/NOC from DAE.

Ministry of Mines

201	MD JEHIRUL ISLAM	HQRXEXLAPPLY00000459AM2 3	SAND GRAVEL/ Silica Sands	11.07.2022	Deferred due to want of comments/NOC from MoM.
202	JAYESH INDUSTRIES LIMITED	HQRXEXLAPPLY00000928AM2 3	99 % Grade - pure white Silica Sands	01.08.2022	Deferred due to want of comments/NOC from MoM

Ministry of Textiles

203	NEW KASHMIR CREATION	HQRXEXLAPPLY00000159AM2 3	a.MANMADE FIBRE STAPLE CHAINSTITCH WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 5.06 SQUARE METERS b.MANMADE FIBRE (VELVET) WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 3.82 SQUARE METERS	08.05.2022	Deferred due to want of comments/NOC from M/o Culture & External Affairs.
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Miscellaneous Applications

204	S G P INDIA	HQRXEXLAPPLY00000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division)
205	P P SINGH STONE AND COMPANY	HQRXEXLAPPLY00000423AM23	PEBBLES, GRAVEL OF MARBLE	25.06.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.

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206	AMEGH PHARMA PRIVATE LIMITED	HQRXEXLAPPLY00000890AM23	PHARMA GRADE SUGAR (SUCROSE BP)	29.07.2022	Rejected. Firm has to be directed to apply directly in Directorate of Sugar for consideration of application.
207	SINAI MARITIME SERVICES PRIVATE LIMITED	HQRXEXLAPPLY00000914AM23	Chicken eggs for human consumption	30.07.2022	Rejected. As per Export policy 2028, export of Chicken eggs for human consumption is free and does not require export authorization from DGFT.
208	A.M.EXPORTERS	HQRXEXLAPPLY00000955AM23	LIVE HATCHERY TIGER PRAWNS MINNOW (NAUPLII) WITH FRESH WATER	02.08.2022	Rejected. As per Export policy 2028, export of Black tiger shrimp (Penaeusmonodon) is free and does not require export authorization from DGFT.
209	A.M.EXPORTERS	HQRXEXLAPPLY00000959AM23	LIVE HATCHERY VANNAMEI PRAWNS MINNOW WITH FRESH WATER	02.08.2022	Rejected. As per Export policy 2028, export of Vannamei shrimp (Litopenaeusvannamei) is free and does not require export authorization from DGFT
210	A.M.EXPORTERS	HQRXEXLAPPLY00000962AM23	LIVE SCAMPI CULTURE MINNOW (HATCHERY) WTH FRESH WATER	02.08.2022	Rejected. As per Export policy 2028, export of Scampi (Macrobrachium spp.) is free and does not require export authorization from DGFT
211	PVS CHEMICALS	HQRXEXLAPPLY00000968AM23	SODIUM	02.08.2022	Rejected. As per the

			SULPHIDE FLAKES (50-52)%		clarification received from the firm, item is falling under SCOMET category. Therefore, firm vide email dated 26.05.2022 has been directed to apply under SCOMET Module.
212	C G CHARCOAL AND ENERGY PRIVATE LIMITED	HQRXEXLAPPLY00001132AM23	Agglomerated, Of coconut shell	10.08.2022	Deferred. The matter has been taken up on file.
213	A2Z EXPORT COMPANY	HQRXEXLAPPLY00001160AM23	MAIZE BRAN	11.08.2022	Rejected. As per Export policy 2028, export of Maize bran is free and does not require export authorization from DGFT.

Raw Human Hair Applications

214	MUSKAN ENTERPRISE	HQRXEXLAPPLY00000384AM23	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED)	20.06.2022	EFC has decided to take up matter separately on file.
215	PAV EXPORTS	HQRXEXLAPPLY00000490AM23	UNPROCESSED ASSORTED HUMAN HAIR	14.07.2022	Deferred. Discrepancy has been found in quantity exported by firm. The committee has decided to sought clarification from the firm which is still awaited.
216	HUMAN HAIR ENTERPRISE	HQRXEXLAPPLY00000667AM23	UNWASHED HUMAN HAIR	22.07.2022	Deferred. Necessary Docs are still awaited.
217	POPY FASHION	HQRXEXLAPPLY00000742AM23	HUMAN HAIR UNWORKED, WHETHER OR NOT WAHED OR SCOURED	24.07.2022	EFC has decided to take up matter separately on file.
218	TUSHAR INTERNATIONAL	HQRXEXLAPPLY00000760AM23	HUMAN HAIR UNWORKE D, WHETHER OR NOT WAHED OR	25.07.2022	EFC has decided to take up matter separately on file.

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21 9	JNF ENTERPRISE	HQRXEXLAPPLY00000816AM23	WASTE OF HUMAN HAIR	26.07.2022	EFC has decided to take up matter separately on file.
22 0	THE BLOSSOM	HQRXEXLAPPLY00000921AM23	Human hair unworked, whether or not washed or scoured	31.07.2022	EFC has decided to take up matter separately on file.
22 1	SHREE GANESH INTERNATIONAL	HQRXEXLAPPLY00000923AM23	HUMAN HAIR UNWORKED, WHETHER OR NOT WASHED OR SCOURED	31.07.2022	EFC has decided to take up matter separately on file.
22 2	BN ENTERPRISE	HQRXEXLAPPLY00000926AM23	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED)	31.07.2022	EFC has decided to take up matter separately on file.
22 3	EXPOIND PRODUCT & SERVICE PRIVATE LIMITED	HQRXEXLAPPLY00000946AM23	UNWASHED HUMAN HAIR	01.08.2022	EFC has decided to take up matter separately on file.
22 4	ABRAHAM HAIR TRADERS	HQRXEXLAPPLY00000972AM23	HUMAN HAIR	03.08.2022	EFC has decided to take up matter separately on file.
22 5	ABD OASIS IMPEX	HQRXEXLAPPLY00001000AM23	HUMAN HAIR	04.08.2022	EFC has decided to take up matter separately on file.
22 6	KSUT INDUSTRIES LIMITED	HQRXEXLAPPLY00001143AM23	HUMAN HAIR	10.08.2022	EFC has decided to take up matter separately on file.
22 7	KSIX INTERNATIONAL	HQRXEXLAPPLY00001315AM23	UNPROCESSED HUMAN HAIR	16.08.2022	Deferred. Discrepancy has been found in quantity exported by firm. The committee has decided to sought clarification from the firm.
22 8	MAHESH HUMAN HAIR BUSINESS	HQRXEXLAPPLY00001326AM23	UNWASHED	16.08.2022	EFC has decided to take up matter separately on file.
22 9	ALAM ENTERPRISE	HQRXEXLAPPLY00001331AM23	WASTE OF HUMAN HAIR	16.08.2022	Deferred. Necessary Docs are still awaited.
23 0	MOUMITA EXIM PRIVATE LIMITED	HQRXEXLAPPLY00001353AM23	HUMAN HAIR	17.08.2022	EFC has decided to take up matter separately on file.

23 1	BN ENTERPRISE	HQRXEXLAPPLY00001359AM23	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED)	17.08.2022	Rejected. One application of M/s BN Enterprise has already been considered by EFC in a lot.
23 2	KSIX CARGO INTERNATIONAL	HQRXEXLAPPLY00001376AM23	UNWASHED HUMAN HAIR	17.08.2022	EFC has decided to take up matter separately on file.
23 3	MANNAT HAIRS WASTE MERCHANT	HQRXEXLAPPLY00001456AM23	HUMAN HAIR	18.08.2022	Deferred. Necessary Docs are still awaited.
23 4	MUNSUR HAIR ENTERPRISE	HQRXEXLAPPLY00001489AM23	HUMAN HAIR	20.08.2022	Deferred. Necessary Docs are still awaited.

Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
